

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The details of the severe protest and stone pelting incidents alongwith Civilians/Security Forces (SFs) personnel casualties/injuries during last one year is given as under:-

Year	Severe Protest and Stone Pelting Incidents	Civilians		Security Forces	
		Killed	Injured	Killed	Injured
2015	730	5	240	0	886
2016 (25th July)	1029	48	2309	2	3550

(c) Various measures have been taken by the concerned Police authorities which include organizing of Police-Public Meetings and Counselling of youth. Security Forces/Police have been advised to strictly adhere to the SOP and resort to use of non-lethal weapons, while handling law and order situations. Special Training is being imparted to specific battalions of the State Police to deal with large crowds and employ better methods of crowd management. A close watch is being maintained over the situation as well as anti-social/anti-national elements. In addition, wherever required, ambulance and other services are also provided to the needy.

Screening of tourists arriving in the country

1077. SHRI AHMED PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) while processing visa applications of tourists, whether Government investigates if the tourist has a history of being a sexual offender, if so, whether investigation is done in case of 'on-arrival' visas as well; and

(b) whether Government has data on the number of sexual exploitation of children in travel and tourism sector in India, if so, the details thereof, if not, by when Government plans to collect the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) While issuing the visas, the visa issuing authority cross checks the name and details of the applicants with the adverse list available. Only in such cases where name of sexual offender appears in adverse list, he is denied visa.

(b) Public order and Police are State subjects. As such, crime including Sexual Exploitation of Children, against tourist is the primary responsibility of the State Government/Union Territory and data in this regard are not maintained centrally.